

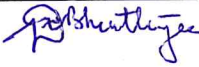
NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.15/9/HDB//2018
NAME OF THE COMPANY	Kopalle Pharma Chemicals Pvt Ltd
NAME OF THE PETITIONER(S)	Ayeka International
NAME OF THE RESPONDENT(S)	Kopalle Pharma Chemicals Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Dishit Bhattacharjee	Advocate	+91994 99 36611	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri Dishit Bhattacharjee, Ld. Counsel for the Petitioner.

The Ld. Counsel sought time since the notice under Sections 8/9 of IBC / C.P was not served properly on the Respondent Company / Responsible official of the Corporate Debtor. Hence post the case on 01.02.2018.

  
Member (T)  
Binnu

  
Member (J)